

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/6793 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 16th December, 2021.

Sub: **Restricted Holiday.**

Ref:- Your letter No. MACT/K-A/2021/426 dtd. 15.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 16.12.2021**, as prayed for. The in-charge District and Sessions Judge, Kamrup, Amingaon shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/6794-1 dated 16.12.2021

Copy to.

1. The in-charge District and Sessions Judge, Kamrup, Amingaon.
2. The Project Manager, Gauhati High Court.

Sd/- 16/12/21
JT.REGISTRAR (VIGILANCE)

Kdo